


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.29/BB/17	-	For Orders	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SUHAAS R SHENOY +91 9986643791 FOR PRAGATI LAW CHAMBERS	AMP COMMUNICATIONS PVT. LTD. OPERATIONAL CREDITOR	
	SHUBHANG SETLUR 94480 27778 CREST LAW PARTNERS	RESPONDENT	S.S. Ambekar

Counsel for petitioner is present. Counsel for respondent is also present. So far, he has not filed application for recalling the ex-parte order. He is directed to file the same.

Both the counsels informed the Tribunal that the matter is likely to be settled between the parties.

List it on 05.09.2017.


MEMBER (J)


MEMBER (T)